

- (४) बड़ी और मीटर लाइन के प्लेटफार्म पर प्यो हिस्सों में ६०० फीट लम्बी छत ;
- (५) यात्री प्लेटफार्म पर पानी के बम्बे ;
- (६) प्लेटफार्म पर बेंचें ;
- (७) एक अस्थायी टिकट घर ;
- (८) लाउड स्पीकर ;
- (९) औरतों और मर्दों के प्रतीक्षालयों में अधिक जगह । दूसरी पंचवर्षीय आयोजना की बाकी अवधि में ये काम करने का विचार है :-
- (१) एक नया (मिला-जुमा) टिकट व पासल घर और उसके पास-पास उपयुक्त परिचालन-क्षेत्र । मीटर और बड़ी लाइनों के प्लेटफार्मों को मिलाने के लिये एक ऊपरी पैदल-पुल ;
- (२) खोमचे की एक दुकान ;
- (३) सैनिटरी टाइप टट्टियाँ और पेशाबघर ।

इसके अलावा दूसरी पंचवर्षीय आयोजना में इन सुविधाओं की व्यवस्था करने का भी विचार है :-

- (१) विश्रामालय—एक यात्री के लिये और एक से अधिक यात्रियों के लिये (Dormitory type);
- (२) ऊँचे दर्जे के प्रतीक्षालयों में अधिक जगह; और
- (३) भोजनालयों का विस्तार ।

ये काम उसी हानत में किये जायेंगे जब कि इनके लिये रकम उपलब्ध होगी ।

(ख) दूसरी पंचवर्षीय आयोजना में बरीली जं० पर यात्री-सुविधा के कामों के लिये कोई रकम निर्धारित नहीं की गई है । फिर भी यात्री सुविधा के कामों पर लगभग ५ लाख रुपये खर्च होने का अनुमान है ।

(ग) लगभग २,२५,००० रुपये ।

Food Adulteration

1807. **Shri Jhulan Sinha:** Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 645 dated the 21st August, 1959 and state whether Government have any proposal under consideration to make the implementation of the Prevention of Food Adulteration Act more effective and to call for more vigorous measures with a view to appreciably reduce the incidence of food adulteration?

The Minister of Health (Shri Karmarkar): The implementation of the Prevention of Food Adulteration Act, 1954 (37 of 1954) is the responsibility of the State Governments. A Statement showing the substance of the replies received from the various State Governments is laid on the Table of the Sabha. [See Appendix III, annexure No. 78].

Railway Board

1808. { **Shri Kumbhar:**
Shri T. B. Vittal Rao:

Will the Minister of Railways be pleased to state:

(a) how many Class I officers in senior administrative grade apart from the Members of the Railway Board, have been in the office of the Board for more than five years;

(b) the reasons for retaining them in the Railway Board for such a long time; and

(c) whether there are any rules governing the retention of these off-

cers in such posts for such long periods?

The Deputy Minister of Railways (Shri Shah Nawas Khan): (a) One.

(b) The officer has been retained in the public interest.

(c) Apart from certain tenure posts, no rule has been laid down specifying a period for which an officer should be appointed in the office of the Railway Board.

"Rabi Campaign"

1809. Shri Nek Ram Negi: Will the Minister of Food and Agriculture be pleased to state:

(a) the total additional expenditure incurred on the last "Rabi Production Campaign"; and

(b) the total increase in food production achieved due to this campaign?

The Minister for Agriculture (Dr. P. S. Deshmukh): (a) The information has been called for from the participating States and will be conveyed to the House when received.

(b) The total increase in production of Rabi foodgrains was about 3.2 million tons during 1958-59 over the average production for the last three years ending 1957-58. The increase was due to the Rabi Campaign and favourable weather and crop conditions.

Movement of Goods

1810. { Shri Pangarkar:
Shri Daljit Singh:

Will the Minister of Railways be pleased to state:

(a) the steps taken by Government to improve the movement of goods on various Railways during the period from the 1st August, 1959 to the 31st October, 1959; and

(b) the percentage of increase in income in comparison to last year for the corresponding period?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) The steps taken to improve the movement of goods on various railways during the period under review are mainly as follows:

- (i) Instruction of Express or Fast Goods Services including Quick Transit Service and also of Crack Specials on several sections.
- (ii) Increased supervision and control so as to ensure right time starts, free reception of trains, supervision on the running of work and van goods trains, expeditious placements of inward wagons, improvement in loading etc.
- (iii) Intensification of block load movements, wherever necessary.
- (iv) Provision of line and yard capacity works.

The sustained drive to speed up movement generally, which has been on for the last few years was kept up.

(b) The percentage of increased income from goods traffic during the period from the 1st August, 1959 to the 31st October, 1959 in comparison to the corresponding period of the last year is 8.8.

Power Houses in Bombay State

1811. Shri Pangarkar: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Bombay Government have approached the Central Government for permission to establish three more Power Houses viz., Kakrapar Power House, Purna Power House and Ukai Power House to meet industrial and rural requirements of the State;